

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AUTOCREATE WHEELS PRIVATE LIMITED

OPERATING IN AUTOMOBILE BUSINESS AT MUMBAI
 (Under sub-regulation (1) of regulation 36A of the
 Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Autocreate Wheels Private Limited CIN - U74900MH2011PTC213458 PAN - AAJCA2290C
2. Address of the registered office	B/301, Amaltas CHS Ltd, Juhu Versova Link Road, Andheri - West , Mumbai, Maharashtra, India - 400058.
3. URL of website	No website
4. Details of place where majority of fixed assets are located	Mumbai, Maharashtra
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details/information can be sought by writing an email to the Resolution Professional at cirp.autocreatewheels@outlook.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation")
10. Last date for receipt of expression of interest	28 th December, 2024
11. Date of issue of provisional list of prospective resolution applicants	7 th January, 2025
12. Last date for submission of objections to provisional list	12 th January, 2025
13. Date of issue of final list of prospective resolution applicants	22 nd January, 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27 th January, 2025
15. Last date for submission of resolution plans	26 th February, 2025
16. Process email id to submit Expression of Interest	cirp.autocreatewheels@outlook.com

Note* The above timelines are subject to the order of the Hon'ble NCLT, Mumbai Bench for extension of CIRP period of further period of 90 days beyond 180 days

Sd/-

Kamal Rajkumar Sharma,

Resolution Professional

In the matter of Autocreate Wheels Private Limited

Registration No. IBBI/PA-001/IP-P-01850/2019-2020/12870

Registered Address: Office No. 40, 1st floor, 9/15, Morarji Velji Building,

Dr. M B Velkar Street, Marine Lines (E) Mumbai

Registered Email Id: Kamal.sharma@ajallp.in

Process specific e-mail ID for correspondence:

cirp.autocreatewheels@outlook.com

AFA valid upto 30th June, 2025

13th December, 2024 - Mumbai

Kamal R. Sharma



